

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 36/241/HBD/2017
NAME OF THE COMPANY	SRP Logistics Pvt Ltd
NAME OF THE PETITIONER(S)	Proddaturi Malathi
NAME OF THE RESPONDENT(S)	SRP Logistics Pvt Ltd & (05) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy Counsel for Petitioner		9562239039	V. Venkata Rami Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram R1, R2	PCS	9849056652	S. Chidambaram
C. Shilpa	Counsel for R5	9985183500	C. Shilpa

ORDER

Heard. Shri V.Venkata Rami Reddy, Ld. Counsel for Petitioner and Shri S.Chidambaram, Ld. PCS for R1, R2 and Ms.C.Shilpa, Counsel for R5.

All the Counsels are submitted that pleadings are completed and ready for arguments. At the request of both the parties, sought time till 23.11.2017. We make it clear that no more adjournments will be granted.

Case is posted on 23.11.2017 for final hearing.

Member (T)

Member (J)